

Seventeenth Lok Sabha

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Title: Issue regarding toll rates.

SHRI KARADI SANGANNA AMARAPPA (KOPPAL): Hon. Chairman, Sir, I would like to draw the attention of the Government to a very important issue of toll plazas in my Constituency.

On National Highway 50, the old NH 13, Koppal, on the stretch of four kilometres between Shahapur toll plaza and Hitani toll plaza, there is no service road between these toll plazas. The toll companies are collecting tolls illegally. For crossing the road from Koppal to Anegundi, where there is the Anjandri Temple also, which is a world heritage site in Gangawathi, there is no service road.

As per Section 8(2) of the National Highways Fee (Determination of Rates and Collection) Rules, 2008, a toll plaza cannot be established in the same direction within 60 kilometres of another toll plaza. If the executing authority feels that it is necessary, it can establish or allow the concessionaire to establish another toll plaza within a distance of 60 kilometres after recording the reasons, in writing. As per Government data, more than 25 per cent of all the toll plazas on national highways are established within 60 kilometres.

I would, therefore, request you to kindly direct the concerned Ministry to look into the matter and take necessary action. Thank you.

माननीय सभापति: श्री ए. के. पी. चिनराज जी - उपस्थित नहीं ।

श्री जामयांग शेरींग नामग्याल जी ।